

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AT ALLAHABAD.

REGISTRATION O.A. NO. 1181 of 1988

S.P.Chaturvedi

..... Applicant

Versus

Union of India & others.

..... Respondents.

Hon'ble D.S.Misra- AM
Hon'ble G.S.Sharma- JM

In this petition under section 19 of the Administrative Tribunals Act no.XIII of 1985, the grievance of the applicant is that his junior-respondent no.3 was promoted as Assistant Works Manager w.e.f.12.6.85 ignoring his claim. He has alleged that he should be deemed to have been promoted on this post w.e.f. the same date and has also prayed for consequential benefits. It is alleged that soon after the promotion of respondent no.3, the applicant made a representation on 28.6.1985 vide Copy Annexure-7 and thereafter, he made various other representations, but his grievance was not redressed and only on 7.6.1988, the Deputy General Manager acting on behalf of the General Manager informed him that decision in the matter of his promotion has to be taken by the Board and his representations are being forwarded to the said authority. The applicant alleges that he has to retire in the early part of 1989 and in case, his representations are not

decided, he will lose the chance of his promotion.

2. We have heard the learned counsel for the applicant. In our opinion, his claim is time barred. The limitation for this petition started running from the date of his first representation and as he has not preferred this petition within 18 months from the date of his representation, his application cannot be entertained at this stage. However, it appears that the respondents are still considering the case of his promotion, we direct the respondent no.1 to take a decision on the representation dated 28.6.1985 of the applicant expeditiously and in any case within a period of three months from the date of receipt of this order. The case is disposed of accordingly. A copy of this order alongwith the paper book be sent to the respondent no.1 for compliance.

Shahid

MEMBER (J)

Sharma

MEMBER (A)

Dt/4.11.88/

Shahid.